

**CIVIL JUDGE AND JMFC, KORATAGERE**  
**CAUSE LIST**

**18.06.2020**

Sl. No.	CASE NO	CASE STAGE	ADVOCATE NAME
1.	O.S. 153/2008	Arguments	BAP-TGM
2.	O.S. 44/2010	Further orders	DS-DGT
3.	O.S. 71/2010	Arguments	HKM-TKM
4.	O.S. 80/2010	Arguments	AMK-SNH
5.	O.S. 109/2011	Judgment	AMK-DS
6.	O.S. 240/2011	Judgment	KCL
7.	O.S. 51/2020	Hearing	KBA
8.	C.C. 151/2017	Hearing	TGT-CSK
9.	C.C. 287/2017	Hearing Before Charge	MCM
10.	C.C. 326/2020	For Complying U/s207 Cr.P.C.	DK
11.	C.C. 327/2020	For Committal Surety	DK
12.	Cr. 53/2020	Orders	DK
13.	Cr. 58/2020	Objections and Hearing	DK
14.	Cr. 71/2020	Objection and Hearing	MLS
15.	Cr. 93/2020	Orders	MCM
16.	Cr. 95/2020	Orders	DS